

ITEM NO.1609

COURT NO.8

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.3506/2024

LATHA MUKUND

Petitioner(s)

VERSUS

MUKUND JOTHICHANDER

Respondent(s)

(FOR ADMISSION
IA No. 301753/2024 - STAY APPLICATION)

Date : 06-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) M/S. Lawfic, AOR
Mr. Bobby Augustine, Adv.
Mr. Nitin Sharma, Adv.
Ms. Iram Naaz, Adv.
Mr. Vishnu Shankar M., Adv.
Ms. Athira G. Nair, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioner.
2. Issue notice, returnable in four weeks.
3. In the meanwhile, there shall be stay of further proceedings in H.M.O.P. No.783 of 2024, titled as "Mukund Jothichander Vs. Latha Mukund ", pending before the Subordinate Court at Alandur, Chengalpattu, Chennai, Tamil Nadu.

(VIJAY KUMAR)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
BRANCH OFFICER